

**COURT OF THE
DISTRICT & SESSIONS JUDGE,
..... TRIPURA :**

No.

July, 201..

Sub: Monthly reports in the matter of application of section 258, Cr. PC–
re.

Ref: No. F.40 (25)(b)-HCT/STT-M/2013/, dated
on the above subject.

**DISTRICT-WISE CONSOLIDATED REPORTS
FOR THE MONTH OF, 201...**

Sl. No.	Name of the Court (s)	No. of cases in which section 258, Cr. PC has been applied	Remarks, if any
01	02	03	04
01			
02			
03			
04			
05			
06			
07			
08			
09			
10			
11			
12			

(Signature of the District & Sessions Judge)
..... Tripura :